

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 4841.  
TO BE ANSWERED ON MONDAY, THE 26<sup>TH</sup> MARCH, 2018.**

**INDUSTRIAL DEVELOPMENT**

**4841. SHRIMATI KAMLA DEVI PATLE:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) the names of the industrially developed core sectors and the areas where industries have not been set up in adequate number in the country including Chhattisgarh;
- (b) whether Chhattisgarh has not been able to develop in speedy manner due to being very far away from the sea shores/ ports and if so, the details thereof;
- (c) whether the Government proposes to promote various other industries including Small and ancillary industries for speed of development of Chhattisgarh; and
- (d) if so, whether the Government proposes to provide special package to Chhattisgarh for industrial development in order to generate more employment opportunities and for speedy development of the State and if so, the details thereof along with the funds allocated for the purpose?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI C.R. CHAUDHARY)**

- (a): Madam, the core industrial sectors monitored by the Government are steel, cement, coal, electricity, fertilizers, crude oil, natural gas and refinery products. The areas with comparatively lower concentration of industries are North East Region, hill states and a few other regions owing to differences in resource endowment, geographical factors, level of infrastructure, socio-economic conditions etc. The Government of Chhattisgarh has informed that districts such as Raipur, Durg, Korba, Bilaspur, Raigarh, Rajnandgaon in the state of Chhattisgarh are having fast paced industrial development; Other districts are being promoted for Industrial Development but yet do not have adequate industrial units.

- (b):** The Government of Chhattisgarh has informed that being far away from sea shores/ports causes higher transportation cost and affects exports and foreign investment adversely.
- (c):** The Government of Chhattisgarh has informed that they have implemented Industrial Policy 2014-19 under which subsidies inter-alia including Interest subsidy, Fixed Capital investment subsidy, Electricity duty exemption, Stamp duty exemption, Exemption in land premium on allotment of land, Project report subsidy, Quality certification subsidy, Technical patent subsidy, Technology purchase subsidy, Margin money subsidy and Disabled person employment subsidy are provided. Further, they are also implementing Agro & Food Processing Policy 2012-19 under which subsidies like reimbursement concession in value added tax and central sales tax, electricity duty exemption and mandi tax exemption are given.
- (d):** Ministry of Commerce & Industry provides package of incentive to special category States of J&K, Himachal Pradesh and Uttarakhand; the State of Chhattisgarh does not fall under this category.

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